

(3) A copy of the Annual Report (Hindi* version) of the Jute Corporation of India Limited, Calcutta, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT—2798/78].

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1958 AND SIKH GURDWARAS BOARD ELECTION (2ND AMDT.) RULES 1978

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL) : I beg to lay on the Table:—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951 :—

(i) The Indian Forest Service (Fixation of Cadre Strength) Third Amendment Regulations, 1978, published in Notification No. G.S.R. 436(E) in Gazette of India dated the 28th August, 1978.

(ii) The Indian Forest Service (Pay) Seventh Amendment Rules, 1978, published in Notification No. G.S.R. 436(E) in Gazette of India dated the 28th August, 1978.

(iii) The Indian Administrative Service (Probationers' Final Examination) Amendment Regulations, 1978, published in Notification No. G.S.R. 1070 in Gazette of India dated the 2nd September, 1978.

(iv) The Indian Administrative Service (Appointment by Promotion) Fourth Amendment Regulations, 1978 published in Notification No. G.S.R. 1181 in Gazette of India dated the 30th September, 1978.

(v) The Indian Police Service (Uniform) Amendment Rules,

1978, published in Notification No. G.S.R. 1185 in Gazette of India dated the 30th September, 1978.

(vi) The Indian Administrative Service (Appointment by Promotion) Sixth Amendment Regulations 1978, published in Notification No. G.S.R. 501(E) in Gazette of India dated the 17th October, 1978.

(vii) The Indian Administrative Service (Regulation of Seniority) Second Amendment Rules, 1978 published in Notification No. G.S.R. 506(E) in Gazette of India dated the 19th October, 1978.

(viii) The Indian Administrative Service (Recruitment) Second Amendment Rules, 1978, published in Notification No. G.S.R. 1247 in Gazette of India dated the 21st October, 1978.

(ix) The Indian Administrative Service (Appointment by Promotion) Fifth Amendment Regulations, 1978, published in Notification No. G.S.R. 1248 in Gazette of India dated the 21st October, 1978.

(x) The Indian Forest Service (Probation) Amendment Rules, 1978, published in Notification No. G.S.R. 531(E) in Gazette of India dated the 8th November, 1978.

(xi) The Indian Forest Service (Appointment by Promotion) Third Amendment Regulation 1978, published in Notification No. G.S.R. 532(E) in Gazette of India dated the 8th November, 1978. [Placed in Library. See No. LT—2799/78]

(2) A copy of the Sikh Gurdwaras Board Election (Second Amendment) Rules, 1978, (Hindi and English versions) published in Notification No. G.S.R. 475(E) in Gazette of India dated the 28th September, 1978, under sub-section (3) of section 146 of the Sikh Gurdwaras Act, 1925. [Placed in Library. See No. LT—2800/78].

*The English version of the Report was laid on the Table on the 31st August, 1978.